

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/238(CHE)2022
NAME OF THE PETITIONER : Stressed Assets Stabilization Fund (SASF)
NAME OF THE RESPONDENT(S) : N. Senathipathi
UNDER SECTION : Sec 95 of IBC, 2016

ORDER

None appears for the Petitioner.

In view of the pendency of the matter before the Hon'ble Supreme Court in case no. WP(C)/510/2022, **Sanjay Singal & Anr Vs Union of India & Ors**, post this matter on **18.12.2023** for further hearing.


**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

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**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**